

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 15.12.2021 (WEDNESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A. No. 2755 of 2021 in Comp. App. (AT) (Ins) No. 928 of 2021	Mahadev Prasad Jhawar Vs. Agarwal Polysacks Ltd. & Anr.	Yash Sharma	Manish Paliwal-R1

### **For Admission (Fresh Cases)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 1012 of 2021	West Bengal Financial Corporation Vs. Bijoy Murmuria & Ors.	Madhumita Bhattacharjee	Anuj Singh Gaurav Sethi-R1 Aishwarya Kr. Awasthi
<b>3.</b>	Comp. App. (AT) (Ins) No. 1057 of 2021 & I.A. No. 2804 of 2021 <b>(With Defects)</b>	Adriatic Sea Foods Pvt. Ltd. Vs. Suresh Kumar Jain	Vedanta Varma	

### **For Admission (After Notice)**

<b>4.</b>	Comp. App. (AT) (Ins) No. 930 of 2021	Axis Bank Ltd. Vs. Naren Seth & Anr.	Ujjal Banerjee	Ashwini Kumar Singh
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**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**